

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

23-2, Bagida

Name of Officer (In Full):

Pril Kumar Pandey

Date of Birth:

2nd July 1976

Present post held:

Civil Judge - 2, Bagida, Dist. Tanjpur

Name of District, Sub-Division, Taluka and Village in which property is situated.	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant.	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
01	02	03	04	05
Amleikapur Dist. - Bagpur (C.A.)	House built on a plot area of 2500 sq. ft. worth Rs 50 lakh/-	land of about 37000 sq. ft. worth Rs 1 crore 50 lakh/-	House in the name of Mrs. Shri Devi Pandey (mother) land in the name of Mrs. Shri Devi Pandey, Mr. Satish Pandey (Bachel) and Mr. Pril Pandey (Self Joint)	Acquired through inheritance
Movable Property (Value Above 25,000/- of Rs.)				
1. i 10 magna car worth Rs 4 lakh 50 thousand only.				
Jewellery (Worth Rs.)		Jewellery (Lump Sum)		
7 lakh (approx.)				

Name of Issuing Company		Nos. of Shares	
1		2	
NIL		NIL	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
1. LIC		Rs 10,000/-	
2. LIC		Rs 5000/-	
3. LIC		Rs 5000/-	
Bank Deposites/Securities & Investments			
Name of Bank		City	Amount
1		2	3
Fixed Deposites			
Saving Bank A/CS		SBI	Main Branch Mahasamund
PPF			
GPF			
NSS			
Others			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

(Awardees)
 10-1-13
Signature & Stamp
 (Signature & Stamp)
 (Signature & Stamp)
 (Signature & Stamp)